

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3585
TO BE ANSWERED ON 08.08.2022

Incentivise Recycling

3585. SHRI MADDILA GURUMOORTHY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of recycling units present across the country;
- (b) the details of materials recycled over the period of last year;
- (c) whether there is any schemes to incentivise recycling and repurposing by public and private institutions, if so, the details thereof; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b) Central Pollution Control Board (CPCB) has prepared National Inventory Report on Wastes Generation and its Management on annual basis based on the annual inventory received from the concerned State Pollution Control Boards (SPCBs) / Pollution Control Committees (PCCs). The details of number of recycling units, treatment capacity/quantity recycled/processed/treated across the country waste wise are as follows:

A. Hazardous Waste:

S. No.	Name of Hazardous Wastes	No of facilities	Quantity recycled (in MT)
1.	Brass, Zinc, Copper & Spent Catalyst	635	3,60,665
2.	Lead bearing Waste (Including Battery)	741	6,82,339
3.	Used/Waste Oil	623	2,67,800
4.	Paint & Ink Sludge	15	3,583
5.	Recycling permitted under Rule 9 of hazardous waste rules	736	11,11,722
6.	Co-processing of Hazardous and Other waste	96	18,96,250

B. Bio Medical Waste:

S. No.	Year	No. of Common Biomedical Waste Treatment Facility (CBWTFs)	Treatment Capacity (in tons/day)
1.	2014	191	609*
2.	2015	203	693*
3.	2016	199	796*

4.	2017	198	739*
5.	2018	200	764*
6.	2019	202	865
7.	2020	208	1153

*Treatment capacity is calculated based on 12 hours operation of treatment equipment

C. E-Waste:

Financial Year	Number of Authorized Dismantlers/Recyclers	Total Capacity (Tonnes per Annum)
2016-17	178	4,38,086
2017-18	275	5,10,950
2018-19	312	7,82,080.62
2019-20	407	11,10,103.22
2020-21	468	13,85,932.22
2021-22	472	14,26,685.22

D. Solid Waste:

Sl. No.	Financial Year	Solid waste generated (TPD)	Waste Processed (TPD)
1.	2015-16	1,04,636.27	20,288.55
2.	2016-17	1,19,140.92	24,045.05
3.	2017-18	4,2,199.385	15,386.816
4.	2018-19	1,52,076.675	55,759.76
5.	2019-20	1,50,761.145	70,881.197
6.	2020-21	1,60,038.9	79,956.3

E. Plastic waste:

Financial Year	Number of registered plastic waste processors under Plastic Waste Management Rules	Plastic waste generated (lakh TPA)	Plastic waste recycled (lakh TPA)	Plastic waste co-processed (lakh TPA)
2019-20	1419	34.7	15.8	1.67

(c) & (d): Ministry under its central sector scheme “Creation of Management Structures for Hazardous Substances” provides financial assistance for innovative technologies for environmentally sound management of chemicals and wastes.

Ministry of Electronics and Information Technology (MeitY) has amended the existing Scheme for Promotion of Manufacturing of Electronic Components and Semiconductors (SPECES) to provide support for setting up of state-of-art e-waste recycling facilities for extraction of precious metals from e-waste components. The scheme envisioned for financial incentive of 25% on capital expenditure.
